

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 188 OF 2019 &
IA NO. 980 of 2019**

Dated : 21st May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Indian Railways ... Appellant(s)
Versus
Tamil Nadu Electricity Board Limited & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Poorva Saigal
Mr. Shubham Arya
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : ----

ORDER

Admit.

Issue notice to Respondents in IA No. 980 of 2019 and main appeal, returnable on 02.07.2019. Dasti, in addition, is permitted.

List the matter on **02.07.2019**.

**(Ravindra Kumar Verma)
Technical Member**
mk/vt

**(Justice Manjula Chellur)
Chairperson**